

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 02.03.2016

ORDER NO. 34 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 23 of 2016 for CESTAT, Delhi to the extent indicated below:-

On 04.03.2016 at 02.30 P.M Hon'ble Sh. S.K.Mohanty, Member (Judicial) will hear the following part heard matters :

1. E/51125/2014-SM
2. ST/1629/2011-SM

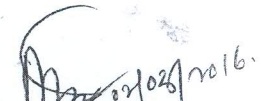
On 04.03.2016 at 02.30 P.M Hon'ble Sh. R.K.Singh Member (Technical) will hear the following Difference of Opinion matters :

1. ST/436/08, E/956/2008, E/1358/08, ST/802/2009, E/381/09, E/393/09, E/1209/09, E/1397/10, E/1513/10 with E/M/682/10, with E/M/680/10, E/M/683&782/10, with E/M/681&761/10 with E/Stay/1432/10


(A.Mohan Kumar)
Registrar

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Dy Registrar